

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

**ORDER**

The transfer and posting of the following officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1	Ms. Sarita W/o Sh. Yatender Kumar (E.C.-72006508)	JJA/Asstt. Ahlmad in the court of Ms. Divya Malhotra, Ld. ACJ (NW), Rohini Courts, Delhi	JJA/Asstt. Ahlmad in the court of Ms. Kanika Jain, Ld. MM (NW), Rohini Courts, Delhi
2	Ms. Sonia Mann W/o Sh. Arun Thakran (E.C.-56452354)	JJA/Asstt. Ahlmad in the court of Ms. Kanika Jain, Ld. MM (NW), Rohini Courts, Delhi	JJA/Asstt. Ahlmad in the court of Ms. Divya Malhotra, Ld. ACJ (NW), Rohini Courts, Delhi
3	Ms. Kamlesh Kumari Dabas W/o Sh. Hemant Dabas (E.C.-72814036)	SJA/Reader in the court of Ms. Jasjeet Kaur, Ld. PO MACT (NW), Rohini Courts, Delhi	SJA in Record Room (NW), Rohini Courts, Delhi
4	Sh. Ajay Kumar S/o Late Sh. Surender Kumar (E.C.-81118133)	JA in Record Room (NW), Rohini Courts, Delhi	JA/Reader in the court of Ms. Jasjeet Kaur, Ld. PO MACT (NW), Rohini Courts, Delhi
5	Sh. Kamal Kumar S/o Late Sh. Davinder Kumar (E.C.-55717512)	JA/Reader in the court of Ms. Navita Kumari Bagha, Ld. ASJ-04 (POCSO) (NW), Rohini Courts, Delhi	Reader-cum-Ahlmad/JA in the court of Ms. Garima, Ld. MM NIA, Digital Court no.-03 (NW), Rohini Courts, Delhi
6	Sh. Gurnam Singh S/o Sh. Sher Singh (E.C.-91785150)	Reader-cum-Ahlmad/JA in the court of Ms. Garima, Ld. MM NIA, Digital Court no.-03 (NW), Rohini Courts, Delhi	JA/Reader in the court of Ms. Navita Kumari Bagha, Ld. ASJ-04 (POCSO) (NW), Rohini Courts, Delhi

Notes:- (1) Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

*(Signature)*

(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No.F2(2)/Admn.I&II(NW)/RC/2023/ 42749-784

Date 14/12/23

Copy forwarded for information and necessary action to:-

- Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- The Judicial Officer(s) concerned, Rohini Courts, Delhi.
- The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
- The Sr. A.O.(J)/A.O.(J), Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
- The Record Officer, North-West, Rohini Courts, Delhi.
- The Dealing Official, Personal File, Administration Branch-I&II (Central), Tis Hazari Courts, Delhi.
- The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
- The Web-site Committee, Rohini Courts/Tis Hazari Courts, Delhi.
- The Dealing Official, Server Room, Rohini Court/Tis Hazari Courts, Delhi.
- Personal Office of the undersigned.
- The Facilitation Centre, Rohini Courts, Delhi.
- The ALIO, Library Branch, Rohini Courts, Delhi.
- The Dealing Official, LAYERS seat, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on LAYERS.
- The official(s) concerned.
- The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above named official(s), on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.



*(Signature)*  
14/12/23

PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

*(Signature)*